

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.606/97

Tuesday, this the 14th day of September, 1999.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR J.L.NEGI, ADMINISTRATIVE MEMBER

U.R.Rajamma,
Part Time Sweeper,
Office of the Head Record Officer,
Railway Mail Service
Ernakulam.

- Applicant

By Advocate Mr M.R.Rajendran Nair

Vs

The Senior Superintendent of Post Offices,
Ernakulam Division, Cochin-11. - Respondent

By Advocate Mr James Kurian, ACGSC

The application having been heard on 14.9.99, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

The O.A. has been filed by the applicant for grant of temporary status. Learned counsel for the applicant states that the applicant has since been granted temporary status by the respondent by order dated 13.7.99 and that therefore the applicant may be allowed to withdraw this application. The request is granted and the application is dismissed as withdrawn. No costs.

Dated, the 14th of September, 1999.

JL
(J.L.NEGI),
ADMINISTRATIVE MEMBER


(A.V.HARIDASAN)
VICE CHAIRMAN

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